

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1596
TO BE ANSWERED ON 26TH JULY, 2016

GPS ON PDS VEHICLES

1596. SHRI ANURAG SINGH THAKUR:
SHRI PONGULETI SRINIVASA REDDY:

(a) whether the Government proposes to equip the trucks/vehicles carrying Public Distribution System (PDS) supplies with Global Positioning System (GPS) and Radio-Frequency Identification (RFID) devices to check diversion of foodgrains;

(b) if so, the details thereof;

(c) the details of other steps being taken by the Government for effective implementation of PDS and also to ensure that the ration items are properly and timely delivered to the fair price shops and do not make their way to the open market as well as to curb their hoarding; and

(d) the details of the quantum and price of foodgrains distributed under PDS during the last three years?

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): No Madam. In order to curb diversion and leakages of foodgrains meant for TPDS, a scheme for Installation of Global Positioning System (GPS) sets was taken up for implementation in 11th Five Year Plan on pilot basis in the States of Tamil Nadu and Chhattisgarh for tracking the movement of vehicles transporting Targeted Public Distribution System (TPDS) commodities. Further, due to implementation of a Plan Scheme on End-to-end Computerization of TPDS Operations during the 12th Five Year Plan to ensure transparency and check leakages/diversion in the TPDS system which includes supply chain management, this scheme has been discontinued.

(c): Strengthening and streamlining of Targeted Public Distribution System (TPDS) is a continuous endeavour. To improve functioning of TPDS and effective implementation of it, Government has been regularly issuing advisories and holding meetings, conferences, etc. wherein State/UT Governments are requested for review of list of beneficiaries, improving the offtake of allocated foodgrains, ensuring timely availability of foodgrains at Fair Price Shops (FPSs), greater transparency in functioning of TPDS, improved monitoring and vigilance at various levels, improving the viability of FPS operations, etc. The National Food Security Act (NFSA), 2013 also contains measures for reforms in TPDS, to be under taken progressively by the Central and State/UT Governments. These reforms include cash transfer, door-step delivery of foodgrains at the FPS, application of information and communication technology tools including end to end computerization preference to public institutions/bodies in licensing of FPS, etc. Further, TPDS (C) Order, 2015 inter-alia requires State Government to take following important steps for reforming TPDS:-

1. Ensure through Authorised Agency, Physical delivery of foodgrains at FPS.
2. Obtain Monthly certificate confirming delivery of allocated foodgrain at FPS and its distribution to eligible household.
3. Application of IT tools for functioning of PDS.
4. Ensure monitoring of end-to-end operations of TPDS through electronic platform.
5. Notify Internal Grievance Redressal Mechanism.

With a view to reform and modernize the Targeted Public Distribution System (TPDS), Government has initiated a plan scheme on 'End-to-end Computerization of TPDS Operations during 12th Five Year Plan (2012-17) on cost sharing basis with the States/UTs. The Costs are being shared on 90:10 basis with North Eastern States and on 50:50 basis with other States/UTs. This scheme comprises activities, namely, digitization of ration cards/beneficiary and other databases, computerization of supply-chain management, setting up of transparency portals and grievances redressal mechanism. As part of beneficiary data digitization, States/UTs have been requested to seed the Aadhaar numbers wherever available so as to weed out the ineligible/bogus/duplicate beneficiaries. Further, guidelines for Fair Price Shop (FPS) automation have been sent to All States/UTs on 11.11.2014. FPS automation involves, installation of Point of Sale (PoS) devices at FPS for biometric authentication of beneficiaries, recording of sales to beneficiaries at the FPS, and uploading of transaction data in central server.

(d): TPDS is operated under the joint responsibility of the Central and the State/UT Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India. The operational responsibilities for distribution of foodgrains within the States/UTs rest with the concerned State/UT Governments.

State/UT wise statement showing allocation of foodgrains and the quantity of foodgrains lifted by the State/UT Govts. for distribution during the last three years is at Annex I&II.

Under NFSA, foodgrains are provided to beneficiaries at a highly subsidized rate of Rs.3/2 per kg for rice and wheat respectively. Allocation of foodgrains for Below Poverty Line (BPL) families is Rs. 5.65/4.15 per kg for rice and wheat respectively. Allocation of foodgrains for Above Poverty Line (APL) families is Rs. 7.95 per kg for rice (common)/Rs. 8.30 per kg for rice (grade 'A') and Rs. 6.10 per kg for wheat.

ANNEX REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO.1596 DUE FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

Allocation and Offtake of RICE & WHEAT for the Year 2013-14 TO 2015-16 Under TPDS

(In Thousand tons)

SL.NO	STATES/UTs	2013-14		2014-15		2015-16	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	3822.816	2688.167	2629.793	1587.263	2110.254	2069.543
2	Arunanchal Pradesh	101.556	100.162	101.556	96.646	101.556	101.417
3	Assam	1886.856	1788.041	1890.094	1840.293	1811.924	1654.279
4	Bihar	3804.791	3195.481	4914.9	3938.148	5241.275	5025.021
5	Chhatisgarh	1255.803	1232.282	1337.466	1329.701	1384.056	1384.056
6	Delhi	554.894	521.49	356.693	360.925	424.5	425.886
7	Goa	63.036	64.063	63.148	57.239	61.692	64.072
8	Gujarat	2085.108	1505.321	2087.795	1885.738	2085.108	2016.456
9	Haryana	632.504	486.102	795	732.473	795	780.211
10	Himachal Pradesh	517.968	502.905	507.996	498.365	507.996	511.97
11	Jammu & Kashmir	756.804	756.635	756.804	666.045	755.852	747.628
12	Jharkhand	1358.652	1022.392	1359.442	958.781	1460.148	1096.211
13	Karnataka	2456.382	2467.432	2542.657	2313.096	2608.836	2238.332
14	Kerala	1472.688	1466.713	1474.349	1441.726	1472.688	1465.038
15	Madhya Pradesh	2743.016	2519.347	3194.247	2911.381	3390.015	3182.27
16	Maharashtra	4716.136	4307.369	4527.492	4045.779	4605.192	4324.368
17	Manipur	170.952	160.435	171.379	172.281	170.952	170.953
18	Meghalaya	188.58	188.567	188.858	188.197	186.484	173.878
19	Mizoram	70.14	66.393	70.14	67.419	69.774	71.504
20	Nagaland	126.876	125.048	126.876	137.329	126.876	134.02
21	Odisha	2191.872	2073.182	2192.981	2008.221	2099.939	1850.529
22	Punjab	781.044	587.37	870.12	191.434	870.12	890.317
23	Rajasthan	2485.536	2399.933	2791.572	2723.6	2791.572	2681.131
24	Sikkim	44.28	45.932	44.283	42.789	44.292	43.333
25	Tamil Nadu	3722.832	3010.254	3722.832	3082.407	3722.832	3746.034
26	Telangana	0	0	1196.445	425.164	1465.68	1279.22
27	Tripura	303.24	311.409	303.249	300.224	284.431	274.81
28	Uttar Pradesh	7268.52	6755.502	7274.773	6213.857	7472.363	7282.416
29	Uttrakhand	511.992	511.274	512.647	539.743	507.492	529.586
30	West Bengal	3857.196	3560.451	3860.971	3752.948	3618.996	3319.673
31	A&N Islands	34.02	32.045	34.02	24.727	33.649	22.378
32	Chandigarh	35.852	24.725	31.212	27.018	13.005	14.762
33	D&N Haveli	10.464	13.192	10.47	12.436	10.341	10.22
34	Damen& DIU	5.652	0.725	5.661	2.266	5.792	4.436
35	Lakshadweep	4.62	3.09	4.62	5.044	4.62	3.72
36	Puducherry	60.312	33.427	60.372	5.95	25.13	4.526
	TOTAL	50102.99	44526.856	52012.913	44586.653	52340.432	49594.204

Above allocation and offtake includes addl. APL allocation and offtake also.

Note (2): APL allocation and Offtake includes APL additional allocation and offtake also

@ AAY and APL allocation and Offtake includes NFSA and other than NFSA allocation and offtake

Offtake Source: FCI

ANNEX REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION
NO.1596 DUE FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

**STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS (RICE+WHEAT) OF SPECIAL
ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2013-14 to 2015-16 UNDER TPDS**

(IN THOUSAND TONS)

S.No.	STATES/UTS	2013-14		2014-15		2015-16	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	ANDHRA PRADESH	311.57	235.07909	216.797	155.653	121.136	104.385
2	ARUNACHAL PRADESH	7.592	0	7.703	6.474	7.596	5.897
3	ASSAM	140.794	97.89951	142.828	129.636	93.864	92.373
4	BIHAR (NFSA)	500.213	256.1812	0	0		
5	CHHATTISGARH	143.784	0	0	0		
6	DELHI	31.364	0	0	0		
7	GOA	3.68	0	3.734	2.239	2.456	0.301
8	GUJARAT	162.572	153.9253	164.918	144.355	162.564	161.159
9	HARYANA	60.504	0	0	0		
10	HIMACHAL PRADESH	39.416	0	0	0		
11	JAMMU & KASHMIR	56.44	0	57.244	44.962	47.03	13.401
12	JHARKHAND	183.584	106.167	186.237	149.255	91.794	64.575
13	KARNATAKA	239.946	49.716	0	0		
14	KERALA	119.168	51.0102	120.89	120.926	119.172	119.196
15	MADHYAPRADESH	316.324	1.189	0	0		
16	MAHARASHTRA	501.059	0	0	0		
17	MANIPUR	12.73	9.11956	12.914	12.93	12.732	12.732
18	MEGHALAYA	14.033	12.00154	14.238	14.317	11.7	12.87
19	MIZORAM	5.214	0	5.288	4.789	4.774	5.05
20	NAGALAND	9.51	0	9.646	9.75	9.504	9.503
21	ODISHA	252.906	137.015	256.561	143.403	162.218	140.448
22	PUNJAB	35.888	0	0	0		
23	RAJASTHAN	186.42	0	0	0		
24	SIKKIM	3.298	0.475	3.346	3.307	2.75	2.475
25	TAMIL NADU	372.918	250.06414	378.306	367.467	372.924	369.186
26	TELANGANA	0	0	99.273	38.515	64.932	12.414
27	TRIPURA	22.622	22.624	22.951	22.954	9.43	9.619
28	UTTAR PRADESH	818.879	71.989	830.707	552.287	750.64	584.575
29	UTTARAKHAND	38.188	0	38.736	4.676	19.092	7.675
30	WEST BENGAL	397.152	85.18219	402.889	218.486	308.449	142.892
31	A&N ISLANDS	2.146	0	2.177	0	1.969	0
32	CHANDIGARH	1.764	0	0	0		
33	D&N HAVELI	1.382	0.037	1.404	1.091	1.276	0.852
34	DAMAN & DIU	0.268	0.048	0.2711	0.208	0.154	0.048
35	LAKSHADWEEP	0.23	0	0.233	0.188	0.114	0.051
36	PONDICHERRY	6.442	0	6.536	0	2.685	0.22
	GRAND TOTAL	5000	1539.72273	2985.8271	2147.868	2380.955	1871.897

Offtake source: FCI

* * * * *